

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General Camp at Srinagar)**

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**Subject: Addendum to the Roster.**

**ORDER**

No: 1013.

Dated: 27.12.2019

Hon'ble the Chief Justice has been pleased to issue the following addendum to the Roster with effect from 23<sup>rd</sup> December, 2019 to 31<sup>st</sup> December, 2019:-

1. **Jammu Wing:-** Single Bench No. 6 to be presided over by Hon'ble Mr Justice Sanjay Kumar Gupta, is constituted for 30<sup>th</sup> and 31<sup>st</sup> December, 2019 to take up the Review Petitions.
2. **Srinagar Wing:-** On 31<sup>st</sup> December, 2019, a Division Bench comprising Hon'ble Mr Justice Ali Mohammad Magrey and Hon'ble Mrs. Justice Sindhu Sharma shall hear the cases that cannot be heard by Hon'ble Mr. Justice Dhiraj Singh Thakur. Cases that cannot be heard by Hon'ble Mr Justice Ali Mohammad Magrey shall be listed before Division Bench comprising Hon'ble Mr Justice Dhiraj Singh Thakur and Hon'ble Mrs. Justice Sindhu Sharma.

(Sanjay Dhar)  
Registrar General

No: 29965-76

Dated: 27.12.2019

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information
5. CPC, e-Courts, High Court of Jammu and Kashmir for uploading the same on the High Court Website.

Registrar General